

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation

GOVERNMENT ORDER NO:-3951- JK (LD) of 2026
DATED: - 27 - 03 - 2026

Sanction is hereby accorded to the appointment of Officer's of Police /Home Department as mentioned in annexure to this Government Order as Officer In charge Litigation (OIC) for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC's shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)

Commissioner/Secretary to Government

Dated: 27.03.2026

No:-LAW-OIC/3/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Home Department,
7. Director Litigation, Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary
11. Private Secretary to Commissioner Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

Reyaz Ali Bhat
27/03/26

Annexure to the Government Order No. 3951- JK (LD) of 2026 dated 27.03.2026

| S No. | Title of the Case | OIC |
|--------------|---|--|
| 1 | FIR No. 43/2019 of P/S Chenani titled UT of J&K Vs Jagdev Singh & Anr. | Shri Sukhvir Singh, SDPO Chennani |
| 2 | FIR No. 237/2020 of P/S Udhampur U/S 8/15 NDPS Act titled UT of J&K through P/S, Udhampur Vs Gurvinder Singh. | Sh. Praladh Singh, DySP Hqrs, Udhampur |
| 3 | FIR No. 163/2022 of P/S Poonch titled UT of J&K Vs Yasir Hussain. | Sh. Neeraj Sharma, Dy.SP, Hqrs., Poonch, |
| 4 | FIR No. 493/2021 u/s 18/20/ 23/39 UA(P) Act of P/S Anantnag titled UT of J&K Vs Mohammad Aif Dar & Ors | Sh. Imtiyaz Ahmad, DySP, Hqrs Shopian |
| 5 | FIR No. 49/2022 u/s 8/22/29 NDPS Act of P/S Lalpora, titled UT of J&K V/S Pirzada Mudasir Ahmad and Ors | Sh Aatif Zahoor, DySP, SDPO P/C Lolab, P/S Lalpora |
| 6 | FIR No. 25/2021 u/s 307 IPC, 7/27 A.Act, 16,18, 20 UAP Act of P/S Imamsahib titled UT of J&K Vs Tawseef Ahmad Thoker | Sh Chanderkant, SDPO Imam Sahib, |
| 7 | FIR No.109/2023 u/s 13/18/20/39 UA(P) Act r/w 7/25 IA Act, of P/S D.H. Pora titled UT of J&K Vs Zakir Ahmad Wagay & Ors | Sh. Riyaz Ahmad SDPO, DH PORA |
| 8 | FIR No.11/2024 u/s 39/ UA(P) Act of P/S Heerpora titled UT of J&K Vs Aabid Ahmad Parray & Anr | Sh. Imtiyaz Ahmad, DySP, Hqrs Shopian |
| 9 | OA No. 1045/2025 titled Ilyas Ahmad Sofi Vs UT of J&K & Others | Mr. Junaid Hakeem DySP IT Tech PHQ |
| 10 | OA No. 1265/2025 titled Yasir Saif Jehra Vs UT of J&K | Mr. Owais Ahmad Wani, DySP JKPS 125809, contact no. 9419003754 SDPO Charar Sharief Budgam |

 